

**Gherao of CIT, Delhi**

4099. SHRI R. L. BHATIA: Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry of finance have accepted 'Gherao' as a negotiations means of demands of employees;

(b) whether the Commissioner of Income Tax Delhi-I of Income-tax Deptt., Delhi was gheraoed by the employees of the Deptt. a number of times; and

(c) if the reply to party (a) above be in the negative, what action Government propose to take against the Associations/employees who have gheraoed the Commissioned of Income Tax, Delhi?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO):** (a) No, Sir.

(b) The Commissioner of Income-tax, Delhi-I New Delhi was gheraoed by the employees of the Income-tax Department, New Delhi. on 24.9.1932.

(c) The matter is under consideration.

**उत्तर प्रदेश में शाहजहापुर के काशीनाथ सेठ बैंक में लाकरों से चोरी**

4100. श्री अनवर अहमद : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में शाहजहापुर के काशीनाथ सेठ बैंक के लाकरों से कितनी बार चोरी हुई है ;

(ख) क्या इस बारे में स्थानीय लोगों तथा शाहजहापुर थाने के अधिकारियों द्वारा शिकायतें दर्ज कराई गईं और यदि हां, तो किस-किस तारीख को शिकायतें दर्ज कराई गईं ;

(ग) उन पर सरकार ने क्या कार्यवाही की तथा क्या दोषी अधिकारियों के विरुद्ध कोई कार्यवाही की गई है; और

(घ) यदि हां, तो तत्सम्बन्धी ब्योरा क्या है तथा यदि नहीं, तो उसके क्या कारण हैं ?

वित्त मंत्रालय में उपमंत्री (श्री जनार्दन पूजारी) : (क) से (घ) : भारतीय रिजर्व बैंक द्वारा इस सम्बन्ध में स्थिति का पता लगाया जा रहा है और उसे प्राप्त होने पर सदन के पटल पर रख दिया जाएगा ।

**Persons paying Income-tax**

4101. SHRI A. K. ROY: Will the Minister of FINANCE be pleased to state:

(a) number of persons paying income-tax in the country for the last ten years with the year-wise break-up;

(b) number of salaried persons amongst them;

(c) whether it is a fact that large number of persons with independent professions like doctors, lawyers, traders, etc. are left out from the net of income-tax; and

(d) whether Government have made any assessment to that effect if so. facts in details and steps taken thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO):** (a) The number of effective income-tax assesses on the registers of the Department during the last ten years is as under:

Year	No. of effective assesses
1972-73	3388259
1973-74	3460843
1974-75	3637434
1975-76	3796258
1976-77	3758753

1977-78		3255244
1978-79		399965
1979-80		4175615
1980-81		4594425
1981-82	(Provisional)	4660750

the party or parties ultimately given this job; and

(d) whether he proposes to have the matter investigated by some technical experts appointed by his Ministry?

THE MINISTER OF STATE OF THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir.

(b) The terms of lease are:

(1) Rent to be paid: Rs. 19,623.60 p.m.

(2) Day-to-day maintenance is the responsibility of Air India.

(3) Colour washing once a year and repairs as and when necessary are the responsibility of the landlord;

(4) If colour washing/repairs are not carried out as per the terms, Air India can get them carried out subject to the condition the cost of such works shall not exceed one month's rent.

The annual expenditure on day-to-day maintenance is Rs. 21.120/-. No major repairs have been carried out in this building during 1980-81 and 1981-82.

(c) Internal partitioning/Air conditioning/electrical work was got done in 1980 to accommodate the stores and personnel Departments. Sealed quotations were invited and the work was awarded as per details given below on recommendation of a committee of officers from various departments:

(b) The number of salaried assesseees is not available.

(c) No, Sir.

(d) Does not arise.

#### **Renting of Building in New Delhi by AI.**

4102. SHRI DIGAMBAR SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India, New Delhi has rented a building in M Block, Connaught Place, New Delhi for its Personnel and Purchase Office;

(b) if so, the terms and conditions of the lease and who is responsible for its day-to-day maintenance and annual repairs and the estimated annual expenditure involved under each of these heads;

(c) whether Air India recently renovated this Office at a very high cost; if so, the amount spent and manner in which the contract was given; whether any tenders were invited and

Name of the Work	Amount	Awarded to
(i) Partitioning/false ceiling work	Rs. 2,63,494/-	M/s, Ralya Ram Mela Ram
(ii) Air conditioning/Electric work	Rs. 2,41,683/-	M/s, Utility Engineers.
(iii) Architects (Virendra Khanna & Associates) fees	19,389/-	